

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT***(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)***FOR THE ATTENTION OF THE STAKEHOLDERS OF****HARIOM RICE MILLS PRIVATE LIMITED**

1.	Name of Corporate Debtor	Hariom Rice Mills Private Limited
2.	Date of Incorporation of Corporate Debtor	06.04.2006
3.	Authority under which Corporate Debtor is Incorporated/Registered	RoC - Chhattisgarh
4.	Corporate Identity Number of Corporate Debtor	U15312CT2006PTC018537
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Vill.& Post : Darrighat Masturi Road Bilaspur- 495551, Chhattisgarh
6.	Date of closure of Insolvency Resolution Process	03.08.2022
7.	Liquidation commencement date of Corporate Debtor	03.08.2022 Being the date of order passed by Hon'ble NCLT Cuttack.
8.	Name and Registration Number of the Insolvency Professional Acting As Liquidator	Shikhar Chand Jain IBBI/IPA-001/IP-P00495/2017-18/10883
9.	Address and e-mail of the Liquidator, as registered with the Board	Address: C/o ADB & Company, First Floor, Mahavir Gaushala Complex, K.K. Road, Moudhapara, Raipur (CG) - 492001 Email: kajain92@gmail.com
10.	Address and e-mail to be used for correspondence with the Liquidator	Address: C/o ADB & Company, First Floor, Mahavir Gaushala Complex, K.K. Road, Moudhapara, Raipur (CG) - 492001 Email: liquidation.hrmp@gmail.com
11.	Last date for submission of claims	02.09.2022

Notice is hereby given that the Hon'ble NCLT, Cuttack Bench has ordered the commencement of liquidation of **Hariom Rice Mills Private Limited** on **03.08.2022**, under Section 33 of the Insolvency & Bankruptcy Code, 2016.

The Stakeholders of **Hariom Rice Mills Private Limited** are hereby called upon to submit a proof of their claims/ update their claims submitted during the corporate insolvency resolution process as on the liquidation commencement date on or before, **02.09.2022** to the liquidator at the address mentioned against item 10.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

Form – C : Proof of claim by operational creditors except workmen and employees	Form – D : Proof of claim by Financial Creditors
Form – E : Proof of claim by workmen or employee	Form – F : Proof of claim by authorized representative of workmen or employee
Form – G : Proof of claim by any other stakeholder	

Above mentioned forms may be downloaded from the following link:
<https://www.ibbi.gov.in/home/downloads>

Submission of false or misleading proofs of claim shall attract penalties.

Date: 04.08.2022

Place: Raipur



Liquidator in the matter of
Hariom Rice Mills Private Limited

IP Registration No. IBBI/IPA-001/IP-P00495/2017-18/10883

Validity of AFA: 02/12/2022